

অসম



ৰাজপত্ৰ

The Assam Gazette

অসমপত্ৰ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং ৪০

শিৱস্বৰ, বুধবাৰ, ৩১ মে', ১৯৪৯, ১০ জ্যৈষ্ঠ, ১৯১১ (স. E.)

No. 80

Dispur, Wednesday, 31st May 1949, 10th Jyaistha, 1911 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : LEGISLATIVE BRANCH

NOTIFICATION

The 30th May 1949

No. LGL-66/89/66.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIII OF 1989
(Received the assent of the Governor on 27th May, 1989)

THE ASSAM APPROPRIATION (No. VI) ACT, 1989

An

Act

to provide for the authorisation and appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ending on the 31st day of March, 1983 in excess of the amounts authorised or granted for the said services.

It is hereby enacted in the Fortieth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No. VI) Act, 1989.

Issue of Rs. 11,59,83,014 from and out of the Consolidated Fund of the State of Assam for the financial year 1982-83.

2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees eleven crores fifty-nine lakhs eighty-three thousand and fourteen shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ending on the 31st day of March, 1983, in excess of the amounts authorised or granted for those services for that year.

Appropriation.

3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the 31st day of March, 1983.

SCHEDULE

(1) Grant No./ Appropriation.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
9.	239—State Excise	Revenue	10,83,732	—	10,83,732
10.	240—Sales Tax and 245—Other taxes and duties on commodities and services.	Revenue	10,11,784	..	10,11,784
18.	255—Police	Revenue	4,59,31,580	..	4,59,31,580
19.	256—Jails	Revenue	4,96,070	..	4,96,070
20.	258—Stationery and Printing	Revenue	52,90,289	..	52,90,289
22.	260—Fire Protection and control	Revenue	6,48,128	..	6,48,128
26.	265—Other Administrative Services—Training.	Revenue	18,959	..	18,959
28.	266—Pension and other retirement benefits.	Revenue	61,17,997	..	61,17,997
29.	285—Information and Publicity	Revenue	6,507	..	6,507
40.	287—Labour and Employment	Revenue	62,644	..	62,644
47.	289—Relief on account of natural calamities.	Revenue	55,13,389	..	55,13,389
49.	767—Miscellaneous Loans ..	Capital	2,500	..	2,500

SCHEDULE—Contd.

(1) Grant No./ Appropri- ation.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
56.	306—Minor Irrigation and 333—IND and F. C. Project.	Revenue	66,13,531	—	66,13,531
58.	310—Animal Husbandry	Revenue	71,50,722	...	71,50,722
59.	311—Diary Development	Revenue	32,62,791	...	32,62,791
72.	766—Loans and Advances to Govt. servants.	Capital	3,26,72,535	..	3,26,72,535
	251—Public Service Commission	Revenue		99,856	99,856
		Total	11,58,83,158	99,856	11,59,83,014

A. RAHMAN,
Secretary to the Govt. of Assam,
Legislative Department.

অসম চৰকাৰ

ৰাজ্যপালৰ প্ৰদত্ত আদেশ

বিধান বিভাগ : বিধান শাখা

অধিসূচনা

দিনাংক দিশপৰ, ৩০ মে, ১৯৮৯ ইং

নং এল. জি. এল. ৬৬/৮৯/৬৬ :-ৰাজ্যপালৰ সন্মতি প্ৰাপ্ত অসম বিধান সভাৰ নিশ্চলিখিত অধিনিয়মখন ইয়াৰ দ্বাৰা
স্ব-সাধাৰণৰ জ্ঞাতার্থে প্ৰকাশ কৰা হ'ল।

SCHEDULE—Contd.

(1) Grant No./ Appropri- ation.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
					Rs.
56.	306—Minor Irrigation and 333—IND and F. C. Project.	Revenue	66,13,531	—	66,13,531
58.	310—Animal Husbandry ...	Revenue	71,50,722	...	71,50,722
59.	311—Diary Development ..	Revenue	32,62,791	...	32,62,791
72.	766—Loans and Advances to Govt. servants.	Capital	3,26,72,535	..	3,26,72,535
	251—Public Service Commission	Revenue		99,856	99,856
		Total	11,58,83,158	99,856	11,59,83,014

A. RAHMAN,
Secretary to the Govt. of Assam,
Legislative Department.

অসম চৰকাৰ

ৰাজ্যপালৰ প্ৰদত্ত আদেশ

বিধান বিভাগ : বিধান শাখা

অধিসূচনা

দিনাংক দিশপত্ৰ, ৩০ মে, ১৯৮৯ ইং

নং এল, জি. এল, ৬৬/৮৯/৬৬ :- ৰাজ্যপালৰ সন্মতি প্ৰাপ্ত অসম বিধান সভাৰ নিম্নলিখিত অধিনিয়মখন ইয়াৰ দ্বাৰা
সৰ্বসাধাৰণৰ জ্ঞাতার্থে প্ৰকাশ কৰা হ'ল।

অনুসূচী (ক্রমশঃ)

মঞ্জুরী নং/ বিনিয়োগন (১)	সেৱা সমূহ আৰু উদ্দেশ্যাবলী (শীৰ্ষ শিতান) (২)	সৰ্বোচ্চ টকাৰ পৰিমাণ (৩)		মুঠ কা
		বিধান সভাৰ দ্বাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	
		টকা	টকা	কা
৩৯	২৮৫-তথ্য ও প্ৰচাৰ	ৰাজহ	৬,৫০৭	৬,৫০৭
৪০	২৮৭-শ্ৰম ও নিয়োগ	ৰাজহ	৬২,৬৪৪	৬২,৬৪৪
৪৭	২৮৯-প্ৰাকৃতিক দৰ্বেগ্যগৰ বাবে সাহায্য	ৰাজহ	৫৫,১৩,৩৮৯	৫৫,১৩,৩৮৯
৪৯	৭৬৭-বিবিধ ঋণ ৩০৬-ক্ষুদ্ৰ জলসিঞ্চন ও	মূলধন	২,৫০০	২,৫০০
৫৬	৩৩৩-জঃ নোঃ খাঃ ও বান নিয়ন্ত্ৰণ প্ৰকল্প	ৰাজহ	৬৬,১৩,৫৩১	৬৬,১৩,৫৩১
৫৮	৩১০-পশু পালন	ৰাজহ	৭১,৫০,৭২২	৭১,৫০,৭২২
৫৯	৩১১-দৰ্বেশ শালা উন্নয়ন	ৰাজহ	৩২,৬২,৭৯১	৩২,৬২,৭৯১
৭২	৭৬৬-চৰকাৰী চাকৰিয়াললৈ ঋণ ও অগ্ৰিম	মূলধন	৩,২৬,৭২,৫৩৫	৩,২৬,৭২,৫৩৫
	২৫১-লোকসেৱা আয়োগ	ৰাজহ		৯৯,৮৫৬
	মুঠ		১১,৫৮,৮৩,১৫৮	৯৯,৮৫৬
				১১,৫৯,৮৩,০১৪

এ, বহমান,
সচিব,
বিধান বিভাগ : অসম চৰকাৰ।